NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/52/ (IB)/2017

NAME OF THE PETITIONER(S)

: DHIRAJ BIHARI JHA

NAME OF THE RESPONDENT(S)

: NIDUS ADVERTISING & MARKETING PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) Abhinar Parthosorathy
For R. Pauthosorathy
2) R.K. E 2 humalar

B. AD han

for R. Abdul mubee

ORDER

Counsel representing both the parties are present and stated that there is a connected matter, TCP 59/IB/2017 before the Division Bench. Both the counsel prayed time for making submissions. Time is enlarged at their request. Put up on 04.12.2017 at 10.30 A.M.

sd -

K Anantha Padmanabha Swamy Member (Judicial)

bc